

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1800
ANSWERED ON 04/08/2023

INCENTIVES TO IT SECTOR FOR ACCELERATING EXPORTS

1800. SHRI S. SELVAGANABATHY:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government proposes to provide incentives to IT sector to accelerate the growth and help services exports to reach \$1 trillion at the end of this decade, if so, details thereof;
- (b) whether Government has set any target for merchandise exports for current fiscal, if so, details thereof and steps taken to achieve the same;
- (c) whether Government proposes to start IT hubs in Tier-2 and Tier-3 towns and cities and if so, details thereof;
- (d) the details of funds sanctioned and released so far for that purpose; and
- (e) the details of locations identified for establishing such IT hubs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) Incentives for exports to various sectors to meet medium to long term targets are provided based on assessment of various factors, including requirements of a sector, overall global economic scenario, and incentive structures available in the competing geographies.
- (b) Presently, no target has been fixed for merchandise exports for the current fiscal.
- (c) to (e) Software Technology Parks of India (STPI), an autonomous society under Ministry of Electronics and Information Technology (MeitY), is instrumental in proliferating digital technologies across the country to drive Government's initiatives to smaller towns. These STPI centres are offering state-of-art infrastructure facilities including plug-n-play facility, centralized computing and High-Speed Data Communication. As on date, STPI has set-up 63 STPI centres across the country, out of

which, 55 STPI centres are in Tier-II and Tier-III cities. Further, Government of India has also approved 22 new STPI centres across the country in Tier-II and Tier-III cities. State/ UT-wise list of existing and approved STPI Centres are at **Annexure-I and Annexure-II**.

As per policy for setting up a new STPI Centre, State Government or centres of Excellence/ Higher Educational Institution is required to provide minimum 2 acres of developed land or 50,000 sq. ft. built-up area free of cost on long term lease. In case, State Government/Centres of Excellence/Higher Educational Institution provides minimum 2 acres of land, STPI will construct minimum 20,000 sq. ft. built-up space. While the initiative for setting up a new STPI centre lies with the State Government, STPI jointly with the State Government concerned is required to conduct a feasibility study to evaluate the export potential and commercial viability of the proposed location. The cost for setting up of new STPI centre shall be borne by STPI only from its internal accruals. Hence, no funds are allocated by the Government for the same.

Annexure referred to in reply to Parts (c) to (e) of Rajya Sabha Unstarred Question No. 1800 for answer on 04.08.2023.

Annexure-I

Sate-wise list of operational STPI Centres

S. No	State	Centre Name
1.	Andhra Pradesh	Kakinada
2.		Tirupati
3.		Vijayawada
4.		Vizag
5.	Assam	Guwahati
6.	Bihar	Patna
7.	Chhattisgarh	Bhilai
8.	Gujarat	Gandhinagar
9.		Surat
10.	Haryana	Gurgaon
11.	Himachal Pradesh	Shimla
12.	Jammu and Kashmir	Jammu
13.		Srinagar
14.	Jharkhand	Ranchi
15.		Deoghar
16.	Karnataka	Bengaluru
17.		Hubli
18.		Mangalore
19.		Manipal
20.		Mysore
21.		Davangere
22.	Kerala	Thiruvananthapuram
23.	Madhya Pradesh	Gwalior
24.		Bhopal
25.		Indore
26.	Maharashtra	Aurangabad
27.		Kolhapur
28.		Nagpur
29.		Nasik
30.		Mumbai
31.		Pune
32.	Manipur	Imphal
33.	Meghalaya	Shillong
34.	Mizoram	Aizawl
35.	Odisha	Berhampur
36.		Bhubaneswar

S. No	State	Centre Name
37.		Rourkela
38.	Pondicherry	Pondicherry
39.	Punjab	Mohali
40.	Rajasthan	Jaipur
41.		Jodhpur
42.	Sikkim	Gangtok
43.	Tamil Nadu	Chennai
44.		Coimbatore
45.		Madurai
46.		Tirunelveli
47.		Trichy
48.	Telangana	Hyderabad
49.		Warangal
50.	Uttar Pradesh	Allahabad
51.		Kanpur
52.		Lucknow
53.		Noida
54.		Meerut
55.	Uttarakhand	Dehradun
56.	West Bengal	Durgapur
57.		Haldia
58.		Kharagpur
59.		Kolkata
60.		Siliguri
61.	Tripura	Agartala
62.	Goa	Goa
63.	Nagaland	Kohima

Annexure referred to in reply to Parts (c) to (e) of Rajya Sabha Unstarred Question No. 1800 for answer on 04.08.2023.

Annexure-II

State-wise list of approved new STPI Centres

S.N	State	Location
1.	Madhya Pradesh	Chhindwada
2.		Jabalpur
3.	Punjab	Amritsar
4.	Jharkhand	Dhanbad
5.		Jamshedpur
6.		Bokaro
7.	Uttar Pradesh	Agra
8.		Varanasi
9.		Gorakhpur
10.		Bareilly
11.	Kerala	Kochi
12.	Arunachal Pradesh	Itanagar
13.	Odisha	Balasore
14.		Sambalpur
15.		Jajpur
16.		Angul
17.		Koraput (Jeypore)
18.	Bihar	Darbhanga
19.		Bhagalpur
20.	Haryana	Panchkula
21.	Gujarat	Bhavnagar
22.	Himachal Pradesh	Kangra
